

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:296

ANSWERED ON:30.11.2010

INSURGENT ATTACKS

Gowda Shri D.B. Chandre;Upadhyay Seema

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of attacks by insurgent groups in the North Eastern States including Assam recently;
- (b) if so, the details of civilians including Hindi speaking people killed and injured in these attacks during the current year, State-wise; and
- (c) the steps taken by the Government to check such activities in the said regions of the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 296 FOR 30.11.2010.

(a) to (c): As per report, cadres of National Democratic Front of Boroland (Anti-Talk) (NDFB/AT) group killed 22 civilians belonging to Hindi speaking section, Bengalis, Assamese, Nepali, Bodo and Muslim communities and inflicted injuries to 15 persons in six Districts of Assam between 8-11 November 2010. In the current year (upto 15.11.2010) eighty seven (87) innocent civilians belonging to different communities were killed in the North Eastern States by various militant outfits. State-wise details are given below:

State	No. of Civilians killed (No. of Hindi speaking persons killed given in brackets)
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Assam	52 (14)
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Meghalaya	02
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Tripura	02
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Manipur	29 (03)
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Arunachal Pradesh	02
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Total	87
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Union Home Minister visited Assam on 12th November 2010 and had a meeting with the Chief Minister of Assam, senior officials of Government of Assam, Security Forces and Intelligence agencies during which the security situation in the State was reviewed. State Government has been requested to strengthen security in the vulnerable areas including gearing up of intelligence agencies and chalking out an Operational Action Plan to deal with the situation. Besides, Government has taken various steps to check the militant activities in the North Eastern Region including Assam. These, inter alia, include deployment of Para-military Forces and Army in the State, coordinated counter insurgency operations by Army, Para Military Forces and State Police, declaration of insurgent groups as unlawful association under the Unlawful Activities (Prevention) Act, 1967, reimbursement of security related expenditure to the State Governments and modernization/up-gradation of State Police Force. Regular review of the situation both at State and Central Government level is being made.